

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-105/2001/ 2363 /A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Aminur Rahman,
Special Judge, CBI, Assam,
Addl. Court No. 3, Guwahati.

Dated Guwahati the 3rd April
March, 2025.

Sub: **Restricted holiday and withdrawal of casual leave.**

Ref:- Your letter No. SPL/CBI-3/35/CL(O)/254/E, dtd. 27.03.2025.

Sir,

With reference to the above, I am directed to inform you that your prayer for **restricted holiday on 28.03.2025, and station leave permission from the evening of 29.03.2025 till the evening of 31.03.2025, as well as withdrawal of your casual leave on 29.03.2025**, has been granted. The Special Judge, CBI, Assam, Addl. Court No. 1, Guwahati, and in his absence, the Special Judge, CBI, Assam, Addl. Court No. 2, Guwahati, and in his absence, any other senior most Judicial Officer shall remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-105/2001/2364-2366 /A, dated , 03-04-2025
Copy to:

1. The Special Judge, CBI, Assam, Addl. Court No. 1, Guwahati.
2. The Special Judge, CBI, Assam, Addl. Court No. 2, Guwahati.
3. The Project Manager, Gauhati High Court.

Sd/-

JT. REGISTRAR (VIGILANCE)

Sd/-